

Dated, The 12th June 2023

Office Order

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In supersession to the previous orders issued regarding notification of Authorised Officers at the following location, the Competent Authority hereby notifies the following FSSAI officials as Authorised Officers in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for the purpose of imported food clearance at food import entry points mentioned below:

S.No.	Name of proposed AO name	FSSAI Regional Office	Link Officer of Proposed AO	Location	Point of Entry	Port Code
1	Shri Sukant Chaudhary, Deputy Director	FSSAI Western Region	Ms. Karuna Dhale, Assistant Director	Authorized officer, JNPT I	JNCH Nhava Seva	INNSA1
					SEZ Arshiya Ltd - Mumbai	INPNV6
2	Dr. K U Methekar, Deputy Director	FSSAI Western Region	Ms. Karuna Dhale, Assistant Director	Authorized officer, JNPT II	JNCH Nhava Seva	INNSA1
					SEZ Arshiya Ltd - Mumbai	INPNV6
3	Ms. Karuna Dhale, Assistant Director.	FSSAI Western Region	Ms. Jitha K, Joint Director	Authorized officer, Air Cargo and Seaport	Mumbai Air Cargo	INBOM4
					Mumbai Sea Port	INBOM1

2. This Order will be effective from the date 30th June 2023 (Friday).



(Ganji Kamala Vardhana Rao, IAS)

CEO, FSSAI

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1. PPS CEO, FSSAI.
2. Executive Director (Regulatory Compliance, TICD Regional Office), FSSAI- HQ
3. Director, Western Region FSSAI
4. Chief Commissioner (CBIC), Delhi Custom Zone
5. CITO, FSSAI-HQ for uploading on the FSSAI website